

HIGH COURT OF CHHATTISGARH AT BILASPUR


NOTICE

No. 8621 /Reg (J.)/2016

Bilaspur, dated 26/10/2016

As directed, all those Single Bench cases of Final Hearing, (which are not assigned to any of the Single Bench in the current Roster) in which the accused persons/appellants have undergone more than 50% of the sentence imposed, shall be listed before Single Benches in following manner at the top of the under heading "**Final Hearing (Appeals in which accused persons are in jail)**" :-

From year 2007 to 2010	Hon'ble the Chief Justice
Year 2011	Hon'ble Mr. Justice Sanjay K. Agrawal
Year 2012	Hon'ble Mr. Justice P. Sam Koshy
Year 2013	Hon'ble Mr. Justice Chandra Bhushan Bajpai
Year 2014	Hon'ble Mr. Justice Rajendra Chandra Singh Samant
Year 2015-2016	Hon'ble Mr. Justice Anil Kumar Shukla

  
26.10.16  
(Ramashankar Prasad)  
Registrar (Judicial)